

**House Building Advance to P & T Employees**

**4895. SHRI A. NEELALOHITHADASAN NADAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) how much amount has been allotted for House Building Advance in the Posts and Telegraphs Department from 1978 onwards, with State-wise and year-wise details;

(b) how many applications of the year 1978 are still pending for sanction with State-wise details;

(c) whether the amount allotted to any State P&T has lapses; if some, the details thereof; and

(d) whether Government propose to allot more amount to States which actually need more?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL):** (a) The allocation of funds for House Building Advance to P&T Department during 1978-79, 1979-80, 1980-81 and 1981-82 was Rs. 8.32; 6.74; 6.86 and 6.85 crores respectively. Circle-wise distribution of these amounts is shown in the statement laid on the Table of the House. [Placed in Library. See No. LT-4471/82].

(b) and (c). The information has been called for from the field units and will be laid on the Table of the House as soon as it is received.

(d) The funds for House Building Advance are controlled centrally by the Ministry of Works and Housing who decides the Ministry/Department-wise allocation of funds. The allocation of more funds to the P&T Units depends upon the amount allotted to this Department by that Ministry.

**Delay in sorting of Letters in Kerala**

**4896. SHRI A. NEELALOHITHADASAN NADAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the reasons for the delay in the sorting of letters in Kerala;

(b) whether Government are having any specific plan to avoid the delay in this regard so that letters reach the addressee within a reasonable time; and

(c) if so, the details and the action taken in this direction?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL):** (a) The reasons for the delay in Sorting of letters in Kerala is partly due to the shortage of staff and partly due to the absenteeism and go slow by a section of employees.

(b) and (c). All efforts are being made to avoid delay to mails. Out of 1258 posts of sorting Assistants in three RMS Division, 110 posts are vacant. To make good the shortage, 102 short duty Sorting Assistants have been employed and officials brought on duty on over time. 75 candidates are already undergoing training besides 53 who are awaiting training. Selective action against officials at fault is also being considered.

**Installed Capacity of Refineries**

**4897. SHRI VIRBHADRA SINGH:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the number and names of oil refineries which are not working to full capacity and the reasons therefor; and

(b) what is the installed capacity of each refinery at present and what is the actual annual production in each refinery?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):** (a) Out of the 12 refineries in the country only the refineries at Bongaigaon and Mathura are currently not operating at their full capacity. The main reason for this is relatable to the Secondary Processing Units of these refineries. While in respect of the former, there are operating problems in the secondary processing unit and consequent pro-

duct movement constraints, in respect of the latter there has been delay in the commissioning of the secondary processing unit.

(b) The data on present installed capacity of each refinery and actual crude throughput for the year 1981-82 is given below:—

	Million tonnes	
	Installed Capacity	Actual throughput (1981-82)
Indian Oil Corporation Ltd.—Gauhati . . . . .	0.85	0.75
Indian Oil Corporation Ltd.—Barauni . . . . .	3.30	3.09
Indian Oil Corporation Ltd.—Koyali . . . . .	7.30	7.04
Indian Oil Corporation Ltd.—Haldia . . . . .	2.50	2.28
Indian Oil Corporation Ltd.—Mathura . . . . .	1.50*	0.52
Indian Oil Corporation Ltd.—Digboi . . . . .	0.50	0.50
Bharat Petroleum Corpn Ltd.—Bombay . . . . .	5.25	4.99
Hindustan Petroleum Corpn Ltd.—Bombay . . . . .	3.50	3.48
Hindustan Petroleum Corpn Ltd.—Vizag . . . . .	1.50	1.18
Cochin Refineries Limited—Cochin . . . . .	3.30	3.12
Madras Refineries Limited—Madras . . . . .	2.80	2.80
Bongaigaon Refinery & Petrochemicals Limited—Bongaigaon . . . . .	1.00	0.45
<b>TOTAL</b>	<b>33.30</b>	<b>30.14</b>

\*New Refinery at Mathura of 6 million tonnes capacity was commissioned on a trial basis in January, 1982.

#### Oil and Gas Funds

4898. SHRI VIRBHADRA SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of places where oil/gas has been struck during the last three years in each State; and

(b) what is the estimated rate of flow of oil/gas per day in each place?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Oil/gas has been discovered by ONGC at 7 places in Gujarat, one place in Assam and by Oil at 2 places in Assam during the period from January 1, 1980 to June 30, 1982.

(b) It would not be in public interest to give the rate of flow of oil/gas per day in each place, as it is classified information

#### BHEL's Capacity to meet power Equipment Requirement

4899. SHRI SOMNATH CHATTERJEE:

SHRI HANNAN MOLLAH:

Will the Minister of ENERGY be pleased to state:

(a) whether after its Rs. 100 crore modernisation programme the public sector undertaking BHEL has adequate capacity to manufacture and supply the total requirements of power equipments in the Seventh Five Year Plan and beyond;